

12. Sidhartha Dental College, Tumkur, Karnataka.
13. Farooquia Dental College, Mysore, Karnataka.
14. Vidhya Shikshan Prasarak Dental College, Nagpur, Maharashtra.
15. Guru Nank Dev Dental College Sunam, Punjab.
16. Baba Mastanath Dental College, Rohtak.
17. Vinakaya Mission Lord Jagannath Dental College, Bhubneshwar.
18. K.L.E. Society's Dental College, Bangalore.
19. Raja Rajeshwar Dental College, Bangalore.
20. Sarwathi Dental College, Shimoga Karnataka.
21. Vinakaya Mission, Dental College, Sitapur.
22. Maratha Mandal Dental College, Belgaum, Karnataka.
23. SRM Dental College, Chennai.
24. Khalsa Dental College Nangal Kala Mansa, Punjab.
25. Maruthi Dental College, Bangalore.
26. Saraswati Dental College, Lucknow, Uttar Pradesh.
27. Baba Jaswant Singh Dental College, Ludhiana.
28. MH DAV Dental College, Solan (H.P.)

[English]

Demurrage Cost for Diesel Import

1485. SHRI BHARTRAHARI MAHATAB:
SHRI A.C. JOS:
DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are paying heavy amount by way of demurrage on the import of diesel;

(b) if so, the reasons therefor indicating the total demurrage incurred on the import of diesel;

(c) whether the Government propose to hire a very large crude carriers;

(d) if so, the details thereof; and

(e) the other steps proposed to be taken to avoid such demurrage?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The oil industry incurs demurrage partly due to non-availability of berth/village and partly due to requirement of keeping some inventory floating in the High Seas. During the year, 1997-98, the Oil Industry has incurred demurrage to the tune of about Rs. 355.57 crores. A proposal for hiring of two very large crude carriers is being examined by the Govt.

(e) With a view to optimize utilization of available port infrastructure and to achieve reduction in the detention of the tankers to the extent feasible, a number of measures have already been initiated; which *inter alia* include Commissioning of two virtual jetties at Kandla by IOC and HPC, Offshore lighterage of product import tankers at Kandla offshore lighterage for crude tankers at Saugor (Haldia), augmentation of tankage at coastal/inland locations etc.

[Translation]

Fake Cases Registered by Delhi Police

1486. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the fake cases registered by Delhi Police during the last three years; and

(b) the action taken by the Union Government against the Officers found guilty?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The information is being collected and will be laid on the Table of the House.

[English]

Imposition of Armed Forces Special Power Act in Manipur

1487. KUMARI KIM GANGTE: Will the Minister of HOME AFFAIRS be pleased to state: